

02-07-2024
ct no. 13
Sl. 8 to 53
sp

WPA 2005 of 2022
With
CAN 1 of 2024
With
CAN 2 of 2024
With
CAN 3 of 2024
With
CAN 4 of 2024
With
CAN 5 of 2024
With
CAN 6 of 2024
With
CAN 7 of 2024
With
CAN 8 of 2024
With
CAN 9 of 2024
With
CAN 10 of 2024
With
CAN 11 of 2024
With
CAN 12 of 2024
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CAN 13 of 2024
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CAN 14 of 2024
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CAN 15 of 2024
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CAN 16 of 2024
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CAN 17 of 2024
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CAN 18 of 2024
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CAN 19 of 2024
With
CAN 20 of 2024
With
CAN 21 of 2024
With
CAN 22 of 2024
With
CAN 23 of 2024

With
CAN 24 of 2024
With
CAN 25 of 2024
With
CAN 26 of 2024
With
CAN 27 of 2024
With
CAN 28 of 2024
With
CAN 29 of 2024
Santanu Sit & Ors.

-Versus-

The State of West Bengal & Ors.

With
WPA 11201 of 2024
Avijit Patra

-Versus-

The State of West Bengal & Ors.

With
WPA 11203 of 2024
Debabrata Das.

-Versus-

The State of West Bengal & Ors.

With
WPA 11407 of 2024
Ranjit Mondal & Ors.

-Versus-

The State of West Bengal & Ors.

With
WPA 12150 of 2024
Bablu Biswas

-Versus-

The State of West Bengal & Ors.

With
WPA 9834 of 2022
Bablu Pal & Ors.

-Versus-

The State of West Bengal & Ors.

With
CAN 1 of 2024
With
CAN 2 of 2024
With
CAN 3 of 2024
With
CAN 4 of 2024
With

CAN 5 of 2024
With
CAN 5 of 2024
With
CAN 6 of 2024
With
WPA 17752 of 2023
Nihar Ali
-Versus-

The State of West Bengal & Ors
With
WPA 24465 of 2023
Md. Delawar Hosain Molla & Ors.
-Versus-

The State of West Bengal & Ors.
With
WPA 25746 of 2023
Sabnam Sultana & Ors.
-Versus-

The State of West Bengal & Ors.
With
WPA 24445 of 2023
Sirajum Munira
-Versus-

The State of West Bengal & Ors
With
WPA 24885 of 2022
Amit Kumar Mondal & Ors.
-Versus-

The State of West Bengal & Ors.
With
WPA 26602 of 2022
Koyena Dey & Ors.
-Versus-

The State of West Bengal & Ors.
With
WPA 26350 of 2023
Mrinmoy Sarkar & Ors.
-Versus-

The State of West Bengal & Ors.
With
WPA 1313 of 2024
Rajsekhar Mondal & Ors.
-Versus-

The State of West Bengal & Ors.
With
WPA 22684 of 2023
Sampa Ghorui

-Versus-

The State of West Bengal & Ors.
With
WPA 23704 of 2023
Sukumar Dey & Ors.

-Versus-

The State of West Bengal & Ors.
With
WPA 5893 of 2024
Md. Azharuddin & Ors.

-Versus-

The State of West Bengal & Ors.
With
WPA 7493 of 2024
Raj Kumar Mal

-Versus-

The State of West Bengal & Ors.
With
WPA 29142 of 2022
Ashik Mondal & Ors.

-Versus-

The State of West Bengal & Ors.
With
WPA 22206 of 2023
Imran Ali Sk. & Ors.

-Versus-

The State of West Bengal & Ors.
With
WPA 28737 of 2023
Bijay Debnath & Ors.

-Versus-

The State of West Bengal & Ors.
With
WPA 14826 of 2022
Debabrata Majhi & Ors.

-Versus-

The State of West Bengal & Ors.

With

**WPA 15010 of 2022
Rahul Chakraborty & Ors.**

-Versus-

The State of West Bengal & Ors.

With

**WPA 6726 of 2024
Parvin Sarkar**

-Versus-

The State of West Bengal & Ors.

With

WPA 6806 of 2024

Soma Majumder @ Soma Bose

-Versus-

The State of West Bengal & Ors.

With

WPA 22630 of 2022

Pamela Pal & Ors.

-Versus-

The State of West Bengal & Ors.

With

WPA 20709 of 2022

Sourabh Mondal

-Versus-

The State of West Bengal & Ors.

With

WPA 22123 of 2022

Karali Porel & Ors.

-Versus-

The State of West Bengal & Ors.

With

WPA 26143 of 2022

Sisir Adak

-Versus-

The State of West Bengal & Ors.

With

WPA 700 of 2023

Rupali Saha & Ors.

-Versus-

The State of West Bengal & Ors.

With

WPA 22349 of 2022

Jolly Sarkar

-Versus-

The State of West Bengal & Ors.

With

WPA 26021 of 2022

Bapi Sarkar & Ors.

-Versus-

The State of West Bengal & Ors.

With
WPA 28299 of 2022
Pampa Pal

-Versus-

The State of West Bengal & Ors.

With
WPA 13614 of 2022
Md. Rabiul Hoque & Ors.

-Versus-

The State of West Bengal & Ors.

With
WPA 2629 of 2023
Rakhi Dutta

-Versus-

The State of West Bengal & Ors.

With
WPA 22907 of 2023
Anjan Kr. Sinha

-Versus-

The State of West Bengal & Ors.

With
WPA 5348 of 2023
Amit Kr. Mondal & Ors.

-Versus-

The State of West Bengal & Ors.

With
WPA 7035 of 2024
Subhra Jana (Pradhan)

-Versus-

The State of West Bengal & Ors.

With
WPA 21363 of 2023
Rajkumar Mondal

-Versus-

The State of West Bengal & Ors.

With
WPA 8043 of 2024
Sankar Das & Ors.

-Versus-

The State of West Bengal & Ors.

With

WPA 15194 of 2023
Mousumi Manna & Ors.

-Versus-

The State of West Bengal & Ors.

With

WPA 23750 of 2023
Priya Kole & Ors.

-Versus-

The State of West Bengal & Ors.

With

WPA 5534 of 2021
Ganesh Soren & Ors.

-Versus-

The State of West Bengal & Ors.

With

WPA 23571 of 2022
Swapan Kr. Sahoo & Ors.

-Versus-

The State of West Bengal & Ors.

With

WPA 6217 of 2023
Rajkumar Mondal

-Versus-

The State of West Bengal & Ors.

With

WPA 7493 of 2024
Raj Kumar Mal

-Versus-

The State of West Bengal & Ors.

With

WPA 14422 of 2024
Sayantani Khan De & Ors.

-Versus-

The State of West Bengal & Ors.

Mr. Bikash Ranjan Bhattacharyya,
Mr. Dibyendu Chatterjee,

Mr. Pritam Majumdar,
 Ms. Reshmi Ghosh,
 Ms. Satabdi Das,
 Mr. Mainak Singha Barma

..for the petitioners in WPA 2005 of 2022, WPA 24885 of 2022, WPA 26602 of 2022, WPA 22684 of 2022, WPA 23704 of 2023 and WPA 14826 of 2022

Mr. Partha Sarathi Deb Barman,
 Mr. N. Chowdhury

...for the applicants in CAN 3 of 2024 (in item no. 1) and CAN 1 of 2024 and CAN 3 of 2024 (item no. 6)

Mr. Ashoke Banerjee,
 Mr. Debdatta Saha,
 Mr. Subhamay Dewanji

...for the applicants in CAN 2 of 2024 (item no. 1)

Mr. Shyamal Sarkar,
 Mr. Piyus Chaturvedi,
 Mr. Kuntal Ray

..for the respondent in CAN 5 of 2024 (in item no. 1)

Mr. K.M. Hossain,
 Mr. K. A. Ali

..for the applicant in CAN 6 of 2024 (in item no. 1)

Mr. Rabiul Islam,
 Mr. Raju Mondal,
 Md. Bani Israil

...for the applicants in CAN 14 of 2024 (item no. 1)

Mr. Ali Ahsan Alamgir,
 Ms. Rabia Khatoon,
 Ms. Soma Mal
 Ms. Priyanka Saha,
 Mr. Ishan Bhattacharya,
 Mr. Priyanka Saha

..for the petitioners in WPA 11201 of 2024, WPA 11203 of 2024, WPA 12150 of 2024, WPA 17752 of 2023, WPA 24445 of 2023, WPA 26350 of 2023, WPA 1313 of 2024, WPA 5893 of 2024 and WPA 7493 of 2024

Mr. Argha Chakraborti

...for the added party in CAN 19 of 2024, CAN 22 of 2024, CAN 25 of 2024 in WPA 2005 of 2022.

Mr. Avik Pramanick

...for the petitioners in WPA 11407 of 2024

Mr. Sudipta Dasgupta,
 Mr. Ali Ahsan Alamgir,
 Ms. Rabia Khatoon,

Ms. Soma Mal
 ..for the petitioner in WPA 9834 of 2022

Mr. Sudipta Dasgupta,
 Mr. Anath Nath Naskar,
 Ms. Dipa Acharyya,
 Mr. Arka Nandi,
 Mr. Sutirtha Nayek
 ...for the petitioner in item nos. 28, 29, 34, 38, 46, 47, 48
 and 53

Mr. Arunava Ghosh,
 Mr. Anindya Lahiri,
 Mr. Samrat Dey Paul,
 Mr. Anish Chakraborty
 ...for the applicants in CAN 2 of 2024, CAN 28 of 2024 (in
 item no. 6)

Mr. Sakya Sen
 ..for the applicants in CAN 3 of 2024 (in item no. 6)

Mr. Soumya Majumder,
 Mr. Binayak Gupta Bhaiya
 ...for the petitioner in CAN 4 of 2024 (in item no. 6)

Mr. Sudhasatva Banerjee,
 Mr. Saptarshi Banerjee,
 Mr. Binayak Gupta Bhaiya
 ...for the applicant in CAN 5 of 2024 (in item no. 6)

Mr. Soma Pal
 ...for the petitioner in CAN 6 of 2024 (in item no. 6)

Mr. Anindya Bose,
 Mr. Vishak Bhattacharya,
 Mr. Biyanka Bhattacharya,
 Mr. Mridul Biswas
for the petitioner in WPA 24465 of 2023 and WPA
 25746 of 2023.

Mr. Pratik Dhar, Senior Advocate
 Mr. R. Pattanayak
 ...for the applicant in CAN 26 of 2024 and CAN 27 of
 2024 in WPA 2005 of 2002.

Ms. Gopa Biswas,
 Ms. Payel Shome,
 Ms. Sampriti Saha,
 Mr. Avijit Kar,
 Ms. Mohona Das
 ...for the petitioner in WPA 29142 of 2022, WPA 22206 of
 2023 and WPA 28737 of 2023

Mr. Soupal Chatterjee,
Mr. Prabir Kr. Das,
Mr. Anupam Das,
Mr. Abhishek Bhattacharya,
Mr. P. Mukherjee

..for the petitioners in WPA 9948 of 2024, WPA 11817 of
2024 and WPA 21322 of 2023

Mr. Biswaroop Bhattacharya,
Mr. Shiladitya Barma,
Ms. Priyanka Ghosh

..for the petitioners in CAN 15 of 2024, CAN 24 of 2024

Mr. Sudip Ghosh Chowdhury

..for the petitioner in WPA 23571 of 2022

Mr. Supriyo Chattopadhyay,
Mr. S. Banerjee,
Ms. Iti Duta,
Mr. R.K. Ganguly

...for the State in WPA 2005 of 2022

Mr. Anindya Lahiri,
Mr. Samrat Dey Paul,
Mr. Anish Chakraborty

..for the respondent nos. 7 to 10 (in item no. 1)

Mr. Jayanta Samanta,
Ms. Indumouli Banerjee

...for the State in WPA 11201 of 2024

Mr. Samim ul Bari,
Ms. Sahina Sumi

...for the State in WPA 11203 of 2024

Mr. Biswabrata Basu Mallick,
Ms. Mrinalini Majumder,
Mr. Biman Halder

..for the State in WPA 11407 of 2024

Mr. Jahar Datta,
Mr. Biman Ghosh

.. for the State in WPA 9834 of 2022

Mr. Bhaskar Prasad Vaisya,
Mr. Sagnik Chatterjee

...for the State in WPA 16777 of 2022 and
WPA 17752 of 2023

Mr. Biswabrata Basu Mallick,
Mr. Biman Halder

...for the State in WPA 24445 of 2023

Mr. S. Banerjee,
 Mr. Ritesh Kumar Ganguly
 ...for the State in WPA 26602 of 2022 and WPA 7493 of
 2024

Mr. Bhaskar Prasad Vaisya,
 Mr. Arindam Chattopadhyay
 Ms. Lipika Chatterjee
 ...for the State in WPA 22684 of 2023

Mr. Bhaskar Prasad Vaisya,
 Mr. Arindam Chattopadhyay
 ...for the State in WPA 22123 of 2022.

Mr. Arindam Chattopadhyay
 Ms. Lipika Chatterjee
 ...for the State in WPA 12150 of 2024

Mr. Shamim ul Bari,
 Mr. Soumyajit Ghosh
 ...for the State in WPA 23704 of 2023

Ms. Tapati Samanta
 ..for the State in WPA 5893 of 2024

Mr. Biswabrata Basu Mallick,
 Mr. Sayan Ganguly
 ..for the State in WPA 29142 of 2022

Mr. Bhaskar Prasad Vaisya
 Mr. Ranjan Saha
 ..for the State in WPA 22349 of 2022,
 WPA 7035 of 2024 and WPA 28299 of 2022

Mr. Bhaskar Prasad Vaisya
 Mr. Nilay Baran Mandal
 ..for the DPSC, Purulia & Kolkata in WPA 5348 of 2023

Mr. Biswabrata Basu Mallick,
 Mr. Parna Roy Chowdhury
 ..for the State in WPA 22206 of 2023

Mr. L.K. Gupta,
 Mr. Subir Sanyal,
 Mr. Saikat Banerjee,
 Mr. Ratul Biswas,
 Mr. Kaushik Chowdhury
 ...for the WBBPE in all matters

Mr. Dhiraj Trivedi,
Mr. Arijit Majumdar,
Ms. Supriti Sarkhel

...for the CBI in item no. 1 to 6

Mr. S.M. Hassan,
Ms. Anupama Yasmin

...for the Primary Board (in WPA 6217 of 2023)

Mr. Sanjib Das

..for the applicant in CAN 23 of 2024

1. Affidavits filed by Mr. Chaturvedi, learned counsel in WPA 2005 of 2022 and reply filed by Mr. Chatterjee, learned counsel are taken on record.
2. Having heard the learned counsel for the parties, this Court directs the CBI to apprise it as to whether the original servers/hard discs where the original OMR sheets were scanned and stored in digital form are available or have been seized by them.
3. It is submitted that the said original OMR sheets of all candidates who sat in TET 2014, were duly scanned and stored and subsequently deleted by the agency appointed by the Board. The Board shall, give access to any medium where the scanned original OMR Sheets were stored or made available to it, in the year 2017.

4. List the matter on 5th July, 2024 for the aforesaid limited purpose.
5. The issue of maintainability of the writ petition shall be heard first.
6. Counsel for the parties have indicated that the hearing of the writ petitions must be deferred to enable them to be better prepared given the large volume of pleadings and documents.
7. In the array of advocates in the order dated 30.04.2024, the name of advocates Mr. Ratul Biswas and Mr. Soumyadipta Kanu included as having appeared for the petitioners, shall stand deleted.

(Rajasekhar Mantha, J.)